GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2959 ANSWERED ON:11.08.2010 BAN ON TOURISTS IN TIGER RESERVES Paranjpe Shri Anand Prakash

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has banned tourists from visiting the core regions of tiger reserves;
- (b) if so, whether the Travel Operators have stated that wildlife tourism on the contrary was saving the forests and tigers;
- (c) if so, the details thereof;
- (d) whether the Government proposes to review the said ban; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) Advisories have been issued to States for regulating tourist visitation in tiger reserves vis-Ã -vis the carrying capacity, to avoid disturbance to wild animals. As per the provisions of the Wildlife (Protection) Act, 1972, as amended in 2006, the core areas are required to be kept as inviolate for the purposes of tiger conservation.
- (b)&(c)No such report has been received.
- (d)&(e)Questions do not arise.